for the Srisailam Left Bank Canal Project as well as for Left Bank Hydel Project for technical scrutiny Head Regulator would be one of the components of this project and can be taken up for construction only after the project is found technically feasible and acceptable by the Planning Commission.

desh have not sent the project report

113

(c) Irrigation is a State subject and irrigation projects are funded by the State Governments themselves within the frame work of their overall developmental plans. Centre provides to States block loans/grants not tied to any sector of development or project.

Licence for a sugar factory in Medak District Andhra Pradesh

182 SHRI ADINARAYANA REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the Government of Andhra Pradesh has recommended an application for licenc for a sugar factory to be set up by M|s Nizam Sugar Factory Ltd. in Medak District in Andhra Pradesh; and
- (b) if so, whether the licence has been granted, if not, what are the reasons therefor?
- THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.
 - (b) No, Sir. An application for grant of an industrial licence from M/s. Nizam Sugar Factory Ltd., for setting up new sugar factory in Medak District has been received. This application is under scrutiny and consideration of the Government of India.

Shifting of Nagpur's Central Administrative Head Office of Railway Electrification

183. SHRIMATI SAROJ KHAPARDE': Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to shift the Central Administrative Head Office of Railway Electrification from Nagpur;
 - (b) if so, the details thereof;
- (c) whether there is a great resentment against the proposal and whether Government have received protest mote from any quarter in this regard; and
- (d) whether Government have since decided not to shift the office?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) An office for Store Procurement Development and Coordination for Railway Electrification has been set up at Nagpur. There is no proposal to shift this from Nagpur.

(b) to (d) Do not arise,

Family planning

184. SHRI BISHAMBHAR NATH PANDE:

SHRI GHAN SHYAM SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry had fixed any target of family planning and population control for the year ending 31st March, 1983;
- (b) whether the target has been achieved, if so, to what extent;
- (c) what steps are being taken to increase the speed of family planning on voluntary basis;
- (d) whether any programme is being chalked out for 1983-84; and
- (e) if so, what are the details there-of?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) Annual